

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) and (b) The status of airlink of capitals of North-Eastern States with New Delhi is as follows:—

State	Capitals	
(a) Directly airlinked:		
Assam	Guwahati	
Manipur	Imphal	
Mizoram	Aizwal	
(b) Indirectly airlinked:		
Agartala	Tripura	(via Guwahati and Calcutta)
(c) Not airlinked:		nearest airport
Arunachal Pradesh	Itanagar	Tezpur/Guwahati
Meghalaya	Shillong	Guwahati
Nagaland	Kohima	Dimapur
Sikkim	Gangtok	Bagdogra

Operators are free to operate on any route depending upon the traffic demand and commercial viability subject to compliance with the Route Dispersal Guidelines.

Meantime a Task Force has been constituted to examine and make recommendations for improving airport infrastructure and for better air links in the North Eastern region.

[Translation]

#### Visit of Tourists in Uttar Pradesh

1281. SHRI ADITYANATH: Will the Minister of TOURISM be pleased to state:

(a) the number of domestic and foreign tourists visited various Hindu and Buddhist pilgrim places in Uttar Pradesh during the last two years;

(b) the steps taken by Union Government to attract more tourists; and

(c) the revenue earned by the State Government from these tourists during this period?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): (a) According to the statistics available from the State Government, the domestic and foreign tourist visits at Hindu and Buddhist pilgrim places in Uttar Pradesh during 1997 and 1998 are estimated as follows:—

Year	Pilgrim Places	Number of tourists	
		Domestic	Foreign
1997	Hindu	29959981	347950
	Buddhist	845692	126797
1998	Hindu	32869126	381058
	Buddhist	974175	107578

(b) The steps taken by the Government to attract more tourists include improvement of infrastructural facilities, strengthening of marketing efforts and sustained human resource development and encouraging private investment. During the years 1996-97 and 1997-98 a sum of Rs. 237.78 lakhs and Rs. 221.10 lakhs respectively was sanctioned to the State Government of Uttar Pradesh for the implementation of various tourism development projects to attract more tourists to the State.

(c) The revenue earned through luxury tax by the State Government during 1996-97 and 1997-98 was Rs. 725.39 lakhs and Rs. 807.56 lakhs respectively. The estimates for the pilgrim centres are not available separately.

[English]

#### Migration of Workers

1282. SHRI TATHAGATA SATPATHY: Will the Minister of LABOUR be pleased to state:

(a) whether the Government are aware of the large scale migration of work force from Orissa; and

(b) if so, the number of people migrated from Orissa to other States during 1995-96, 1996-97 and 1997-98?